

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 121(ND)2016**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

**NAME OF THE COMPANY:** M/s. SRS Ltd.


**SECTION OF THE COMPANIES ACT:** 74 (2)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Saurabh Kalia	Advs	Petitioner	A Mishra
2.	Ms. Aishwarya Mishra			
3.	Ray Kinnar Wadhwa		Depositor	R Kinnar Wadhwa
4.	Vaibhav Tewari		Depositor	VT

**ORDER**

A fresh proposal has been submitted by the Id. Counsel for the petitioner for consideration of this Bench. In addition, the petitioner is also being directed to file an affidavit undertaking that the scheme if approved, and in terms thereof, the interest component would be paid on time and disbursed by way of post dated cheques.

2. To come up on 20.10.2016.

  
(Ina Malhotra)  
Member Judicial